Opening of IIITs

†1025. SHRI RANJITSINH VIJAYSINH MOHITE PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has decided to open Indian Institute of Information Technology (IIIT) on the pattern of IIT and IIM in 20 States in public-private-partnership mode;
- (b) whether Government would provide economic assistance and help these institutions to get land at concessional rates;
 - (c) whether Government would also provide some grants to these institutions; and
- (d) if so, the share of Centre in the form of grants and the portion to be borne by private organisations interested in opening these institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) The Government has approved setting up 20 new Indian Institutes of Information Technology (IIITs) on Public Private Partnership (PPP) basis though not on the pattern of IITs and IIMs, which are fully centrally funded institutes. As per the approved scheme, the Central Government, the Governments of the respective States where IIIT will be established, and the industry will be stakeholders. The capital cost of each IIIT would be contributed in the ratio of 50:35:15 (57.5:35:7.5 in the North-Eastern region) by the Central Government, the State Government, and the industry respectively. In addition, the State Governments will provide 50-100 acres of land, free of cost, for establishment of IIIT. The Central Government will also provide Rs. 50.00 crore for faculty development programme and meet the recurring expenditure upto Rs. 10.00 crore during the first four years of setting up each IIIT.

Admissions in central schools under Minister's Discretionary Quota

†1026. SHRI RASHEED MASOOD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that admissions made in Central Schools from 17 May, 2004 to 28 February, 2009 under discretionary quota of Minister of Human Resource Development were not in accordance with the orders of Honourable High Court; and

†Original notice of the question was received in Hindi.

(b) if so, the action taken against the defaulters?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The information is being collected from Kendriya Vidyalaya Sangathan.

Setting up of model schools

1027. SHRI NAND KUMAR SAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has finalized the participation of State Governments and other agencies for setting up of 6000 model schools in each block in the country as announced by Government in 2007;
 - (b) if so, the details in this regard;
- (c) the number of model schools out of 6000 schools set up so far in various blocks, Statewise;
- (d) if not, the reasons for delay in finalizing the process related to said announcement so far; and
 - (e) the details of steps taken by Government to expedite the setting up of such schools?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (e) The centrally sponsored scheme to set up 6000 model schools at block level as benchmarks of excellence, formulated in pursuance to Prime Minister's announcement in Independence Day speech of 2007, was launched in 2008-09. At present the component to set up 3500 schools in educationally backward blocks through the State Governments is operational. Under this component, 75% of the capital and recurring cost is borne by the Central Government during the 11th Five Year Plan except for the special category States, where 90% of the cost is borne by the Central Government. The remaining 2500 schools are meant to be set up in Public Private Partnership (PPP) mode in blocks which are not classified as educationally backward. So far, model schools have been approved for 1826 blocks in 20 States, and financial sanction has been accorded for 752 schools in 16 states. The State wise details of proposals approved and schools sanctioned are given in the Statement (See below). 128 schools have become functional in 4 States during 2010-11.